NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/44/2016 NAME OF THE PETITIONER(S) : C. Ramachandran NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others UNDER SECTION : 397, 398, 402, 237 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. RAJESH

Council for RI to Ra

d. S. Manjula sovi, Adr S. Say calakshni, xar

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ORDER

Counsel representing both the parties are present. Counsel for Respondents submitted his arguments. Time enlarged at request of counsel for petitioner to submit his reply. Put up on 12.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)